

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT - II)**  
***(Through Hybrid Mode)***

**Item No.104**

**IA(I.B.C)/1785(CH)2023**

**IA(I.B.C)/2908(CH)2023**

**In**

**CP (IB) No. 86/Chd/Hry/2022**

**(Admitted)**

**IN THE MATTER OF:**

**LIC Housing Finance Ltd**

...

**Petitioner-Financial Creditor**

**Versus**

**SRS Retreat Services Ltd**

...

**Respondent-Corporate Debtor**

**Under Section: 7, 12(2), 60(5) IBC 2016**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.05.2024.

Sd/-

**Court Officer**